

Dr. Sushila Nayar: The question does not arise, since the scheme for distribution of milk powder in these areas has not been taken up. The scheme is to improve the cattle breed, to have goshalas, to have dairy development and a number of such schemes to increase the production of milk.

श्री भक्त दर्शन : माननीय शास्त्री जी के प्रश्न का उत्तर नहीं दिया गया। उनका प्रश्न यह था कि वहाँ मिल्क पाउडर बांटने के साथ साथ क्या

अध्यक्ष महोदय : वह सवाल ही पैदा नहीं होता।

श्री क० ना० तिवारी : केन्द्रीय सरकार ने वहाँ दूध का उत्पादन बढ़ाने के लिए कौन कौन से काम किये हैं ?

अध्यक्ष महोदय : यह तो कह दिया उन्होंने।

Shrimati Savitri Nigam: May I know whether a survey was made by the school of social welfare in the tribal areas and the result was that amongst the tribal children it has been found that they are under-nourished and diseases of malnutrition are very much prevalent; if so, if the answer is in the affirmative, what steps are being taken by the Health Ministry?

Dr. Sushila Nayar: No survey is necessary to indicate that quite a number of children in many areas including the tribal areas are under-nourished, and I have already narrated that we are trying to improve the nutrition in various ways. One of the most important ways is to increase milk production so that the children can have more milk. I have a whole list of schemes and I will be glad to supply it to any hon. Member who wishes to have full information.

Fishermen of West Coast

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*797 { **Shri A. K. Gopalan:**
Shri Imbichibava:
Shri Vasudevan Nair:
Shri Kappen:
Shri Koya:
Shri Warior:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it has come to the notice of Government that the fishermen on the West Coast are going without work for the last few months due to non-availability of fish; and

(b) the steps taken to give relief to the fishermen?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) There is scarcity of fish on the West Coast along the States of Kerala, Mysore and Maharashtra, but there is no such scarcity so far as the Gujarat State is concerned.

(b) A statement showing the steps taken by the Governments of Kerala, Mysore and Maharashtra to give relief to the fishermen is laid on the Table of the House. [See Appendix II, annexure No. 57].

Shri A. K. Gopalan: In the answer it is stated that there is no scarcity of catch of fish as far as Kerala is concerned. May I know whether in the discussion in the Assembly the Minister said that there was scarcity and they were trying to give some relief to those people? A survey was also conducted to see what was the cause of this scarcity in the west coast areas.

Shri Shinde: The Government of India has no information about the discussion in the Assembly. We have not so far received the papers concerned.

Shri A. K. Gopalan: May I know whether any survey was conducted

lately to find out the reasons for the scarcity of fish in the coastal areas?

Shri Shinde: A survey was conducted recently which revealed that during the last few years there was a lot of fluctuations in the abundance and scarcity of fish. It has not been possible so far to locate the exact reasons for the scarcity and abundance of fish.

Shri Imbichibava asked a question in Malayalam.

Shri Warior: May I translate it for the benefit of the House?

Mr. Speaker: Yes.

Shri Warior: The question of my hon. friend is: "In the statement it is said that some assistance is given for thatching houses of fishermen. May I know whether giving Rs. 20 or Rs. 30 per family as assistance is enough for thatching hutments when the cost of thatching leaf is about Rs. 100 per thousand."

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): This amount is given by way of gratuitous payment. For thatching purposes this amount might be sufficient as these are small huts.

Mr. Speaker: Shri Gopalan.

Shri Imbichibava spoke in Malayalam.

Mr. Speaker: Order, order.

Shri Imbichibava resumed his seat.

Mr. Speaker: I am glad that he responds to my calling him to order. Shri Gopalan.

Shri A. K. Gopalan: It is mentioned in the statement that the Government of Kerala ordered the free supply of rations to deserving fishermen. Who is the authority that decides who are deserving fishermen? May I know how many persons have been given cash doles for thatching houses and free rations?

Shri A. M. Thomas: This is a matter which has to be handled by the State Government. So far as we are aware, the State Government is distributing free one Edangazhi of rice per family for one week and also 4 pounds of tapioca for every family per week. There is also other assistance for meeting thatching expenses. Also, some roads are constructed in the coastal areas which would give work to those fishermen who have been affected by this.

Shri Hem Barua: On a point of order. When a particular question is put in a particular language which had to be translated into English for giving a reply, when the reply is given in English, should it also not be translated in that particular language?

Mr. Speaker: The difficulty is that the hon. Member who put that question did not require the translation of the reply into that particular language. He was satisfied because probably his neighbour had explained to him what the answer was. Therefore, there was no necessity for that. I hope hon. Members who are sitting near such hon. Members who cannot understand English would help them by translating it into their language so that there would be no occasion or necessity to spend so much time of the House in translating replies every time.

Shri Warior: I beg to submit that I did translate for his benefit the reply given by the Minister.

Mr. Speaker: I am thankful to him.

Shri Warior: Now I will put my question. May I know whether the Kerala Government or any of the State Governments mentioned in the statement had approached the Central Government for financial help in this matter?

Shri Shinde: No, none of the State Governments has approached the Central Government for any financial assistance.

Shri Thirumala Rao: May I know whether the State or Central Government has conducted any investigation in regard to the scarcity of fish and, if so, with what results?

Shri Shinde: As I have already submitted, though some enquiries have been conducted, no reasons have so far been found for the scarcity of fish.

Shri Koya: May I know whether there is any scheme for giving alternative employment to the fishermen during the non-catching period?

Shri A. M. Thomas: In the very same statement it has been mentioned:

"The State Government has also taken on hand the construction of roads in coastal areas to give relief to unemployed fishermen."

Shri A. K. Gopalan: Regarding Maharashtra State the statement says:

"The question of granting loans on liberal terms to the scarcity stricken fishermen of Ratnagiri is under consideration of the State Government."

May I know whether this consideration of giving relief to scarcity stricken fishermen will take six months or one year?

Shri A. M. Thomas: We asked the State Government about the position and the State Government has replied that the question is under the consideration of the State Government.

Ayurvedic Chairs in Medical Colleges

*798. **Shri A. T. Sarma:** Will the Minister of Health be pleased to state:

(a) whether Ayurvedic chairs have been established in medical (Allopathic) Colleges during the last two years;

(b) if so, the details of such chairs; and

(c) the progress that has been made upto now since their establishment?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) to (c). No, Sir. The whole question is still under correspondence with the State Governments.

Mr. Speaker: Next question.

Dr. Govind Das rose—

Shri A. T. Sarma: May I know whether there is a proposal. . . .

Mr. Speaker: Shri Sarma has got up too late. I had even passed on to the next question.

डा० गोविन्द दास : क्या इस सम्बन्ध में

Shri D. C. Sharma rose—

Mr. Speaker: What is it that Shri D. C. Sharma wants to say?

Shri D. C. Sharma: I wish to say that you should be tender to the Sharmas.

Shri Raghunath Singh: Including him.

डा० गोविन्द दास : क्या इस सम्बन्ध में किन्हीं राज्य सरकारों से किसी प्रकार के प्रस्ताव आये हैं और क्या किसी भी मेडिकल कालेज में अब तक आयुर्वेद का कोई विभाग खोला गया है ?

Dr. D. S. Raju: The Government of India is very anxious and desirous to establish ayurvedic colleges. They have communicated their desire to the State Governments. The Central Council of Health which met in Hyderabad some days ago have made some recommendations to the State Governments. They have recommended that a very highstanding professor of Ayurveda should be appointed for teaching Ayurveda in Government Medical Colleges and a few beds should be set apart for the teaching and training of Ayurveda. So, they are doing their best to initiate and encourage research in Ayurveda and to establish these professorships. But the reactions of the State Governments have not been received as yet.